

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)


NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt. III/247- The Governor of Meghalaya is pleased to appoint the following persons as the Additional Public Prosecutors/ Additional Government Pleader for the respective Districts as indicated against each name for a period of one year w.e.f. 01.07.2016 or until further order.

<u>Name</u>		<u>Headquarter</u>
1. Smti Gardenia Challam (District Court/Council Court), Shillong.	-	Shillong
2. Smti Rihun Swer (District Court), Shillong	-	Shillong
3. Shri S.S.Das (District Court), Shillong	-	Shillong
4. Smti. Jyoti Marak (District Court), Shillong	-	Shillong
5. Shri K.Basaiaimoit (District Council Court), Shillong.	-	Shillong
6. Smti K.J. Dohling (District Council Court), Shillong.	-	Shillong
7. Shri. Kenny Wahlang(District Court Nongstoin)	-	Shillong
8. Shri Rakesh Singh Thongam (District Court) Nongstoin	-	Shillong
9. Smti Pandora Dkhar (District Court) Nongstoin	-	Shillong
10. Smti Baiahunlang S. Kharmyndai (District Court) Nongstoin	-	Shillong
11. Shri Kitboklang Kharmawphlang- Nongstoin		
12. Dr. T.B. Chetri (District Council Court) Jowai	-	Shillong
13. Shri S. Changsan(District Council Court) Jowai	-	Shillong
14. Shri Chicco D. Sangma (District Court) Williamnagar	-	Tura
15. Shri. Rudolb Lyngdoh (District Court Khliehriat)	-	Shillong
16. Shri Phuyosa Yobin(District Court, Mawkyrwat)	-	Shillong
17. Shri Marcell Lyngdoh(District Court) Nongpoh	-	Shillong
18. Smti Aimilish Syiemlieh (District Court) Nongpoh	-	Shillong

(they shall also take up POCSO and other Special Court cases of the District. However, the existing special Public Prosecutor for Nongstoin under POCSO and existing special Addl. Public Prosecutor for MMPO for the State will continue. The term of Special PP MMPO shri P.C Das shall deem to be denotified.)


(L.M. Sangma),

Special Secretary to the Govt. Of Meghalaya,
Law Department.

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Memo No. LJ (A) 272/78/Pt. III/247-A, Dated Shillong, the 29th June 2016

Copy forwarded to:-

1. Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. All Deputy Commissioner, East Khasi Hills District, Shillong.
3. All District & Session Judges.
4. The Accountant General (A &E), Meghalaya, Shillong- 793001. The above Additional Public Prosecutor / Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/ Pt./102 dt. 02.02.2009
5. The Director General of Police, Meghalaya, Shillong
6. The Superintendent of Police, East Khasi Hills District, Shillong.

7. The Advocates concerned. Charged report of assuming charge as Additional Public Prosecutor/ Additional Government Pleader may be sent to this Department and his/ her contact No. Should also be furnished.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary , Shillong Bar Association, shillong
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong North / South Treasury.
13. Law (B) Department.
14. NIC, Shillong
15. DEO, Law Department.
16. Guard file.

(By order etc.),



**Special Secretary to the Govt. Of Meghalaya,
Law Department.**